

### **Power shortage in Andhra Pradesh**

2903. SHRI JESUDASU SEELAM: Will the Minister of POWER be pleased to state:

- (a) whether Government has taken any steps to meet the severe shortage in power generation in Andhra Pradesh during the last two months; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The following steps were taken by the Government to meet the shortage of power in the State of Andhra Pradesh during last two months:

1. During the strike in Singareni Collieries Company Limited (SCCL) in September-October, 2011, coal supply to thermal power stations located in Andhra Pradesh was enhanced from alternative coal sources.
2. Additional allocation of power from Central Generating Stations was provided to Andhra Pradesh as under:
  - (i) Allocation of 135 MW power from unallocated power of NTPC stations of Eastern Region to Andhra Pradesh from 20th September, 2011 to 2nd December, 2011.
  - (ii) Allocation of 50 MW power from the unallocated power of Central Generating Stations of Southern Region w.e.f. 25th September, 2011 to 10th December, 2011.
  - (iii) Reallocation of 100% firm share (231.17 MW) of Delhi in Unit-I (500 MW) of Indira Gandhi STPS, Haryana to Andhra Pradesh w.e.f. 7th October, 2011 till date.

### **Power supply to states**

2904. SHRIMATI VIPLOVE THAKUR: Will the Minister of POWER be pleased to state:

- (a) whether the quantum of power supplied to various States in the country including Himachal Pradesh from Central Power Generating Stations during the last three years and the current year is less than the requirement;
- (b) if so, the details thereof along with the reasons therefor, State-wise; and
- (c) the steps being taken to improve power supply in the country including Himachal Pradesh?